

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(30) C.P. No.74/397-398/(MB)/2013  
C.A. No.321/2013

CORAM:

Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 09.04.2018

NAME OF THE PARTIES : Mr. Christian McFarlane  
V/s  
M/s. Gaffino Resorts & Motels Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 397-398.

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. Seeking more time to file the Consent Terms.
3. As a consequence adjourned to **11.06.2018**.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**09.04.2018.**

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